

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 29**

**C.P. (IB)/1324(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 11.07.2024**

NAME OF THE PARTIES:      **SMALL      INDUSTRIES      DEVELOPMENT**  
**BANK OF INDIA V/s RAJAN HARIKARAN**  
**MALIK**

**Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016**

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**ORDER**

1. Adv. Vishal Hirawat for the Resolution Professional is present and Adv. Amey Hadwale for the Respondent No. 1 is also present.
2. Ld. Counsel for the Personal Guarantor seeks further time to the conclude the settlement.
3. List this matter on **01.08.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/